

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. M.A. 1228/2018 M.A. 1479/2018 M.A. 316/2019
M.A. 866/2019 IN C.P. 1088/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.03.2021**

NAME OF THE PARTIES: Jagdish Dulichand Agarwal Garg Aka Jagdish
Dulichand Agrawal & Anr

V/s

Hira Kimaya Promoters & Builders Pvt Ltd.

SECTION 59,241 OF COMPANIES ACT, 2013

ORDER

Ms. Prachi Wazalwar, counsel appearing for the applicant, Mr. Avinash Khanolkar, counsel appearing for the respondent Nos. 2 and 3, Mr. Pranay Kamdar, counsel appearing for the proposed respondent no. 4 are present through virtual hearing. At the request of both sides, List this matter on 28.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)